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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2022



## Palakkad District

## Chittur Taluk

## NOTICE

No: C2-2022/465/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Indira Unni W/o (Late) N . Krishnanunni, Suria, Near Nehru Auditorium, Tharakkalam, Chittur, Chittur Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late N . Krishnanunni S/o Vasudeva Menon, 17/368, Suria, Near Nehru Auditorium, Chittur who expired on 29-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N . Krishnanunni. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Indira Unni	Wife	82
2	C.K.Sanal	Son	62
3	Sunanda Sasikumar	Daughter	58
4	Krishnanunni Sunitha Menon	Daughter	53

No: C2-2022/259/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Panchawarnam.K W/o Appukuttan.C, Panikkarkalam, Athicode, Kozhinjampara, Nalleppilly Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Ratheesh.A S/o Appukuttan, Panikkarkalam, Athicode (PO) who expired on 31-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ratheesh.A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Panchawarnam.K	Mother	56



No: C2-2022/258/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Laila Beegam.A.R W/o Udhuman, Sana Manzil, Kammanthara, Vadakkenchery, Kollengode1 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Balkees W/o Abdul Rasak, Salamath Nagar, Near Civil Station, Palakkad who expired on 25-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balkees. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saibunnissa.A.R	Daughter	56
2	Laila Beegam.A.R	Daughter	55
3	Abdul Hameed.A.R	Son	52
4	Rahmathneesa.A.R	Daughter	51
5	Shajahan.A.R	Son	49

No: C2-2022/271/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Ponnamma Rajan W/o Rajan, Nirmmal House, Opposite PKDUP School, Kollengode, Kollengode1 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Rajan.B S/o Balakrishnan, Near PKDUP School, Kollengode (PO) who expired on 06-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajan.B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ponnamma Rajan	Wife	61
2	Hima.B.Raj	Daughter	34
3	Nima.B.Raj	Daughter	31

No: C2-2022/227/9/200

01-02-2022



Notice is hereby given to all to whom it may be concern that Jayanthi W/o Somasundaran, Enthalpalam, Nanniode, Opposite KSEB Office, Pattanchery, Pattenchery Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late K.Subbayyan S/o Krishnaswamy Chettiyar, Rugmani Nivas, Enthalpalam, Nanniode (PO), Chittur, Pattanchery who expired on 15-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.Subbayyan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jayanthi.S	Daughter	52
2	Radhakrishnan.S	Son	56

No: C2-2022/224/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Roopa Baby W/o (Late) Baby, Vattekadkalam, Kuttippallam , Parakkal, Thekkedesom, Thekkedesam Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Baby.K.M S/o K.Madhavan, Vattekadkalam, Parakkal, Thekkedesom (PO), Kuttippallam, Chittur who expired on 09-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Baby.K.M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Roopa Baby	Wife	47
2	Adithya Baby	Daughter	20
3	Radha	Mother	70

No: C2-2022/309/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Sheeja Sunny W/o Sunny.C.A, Chittilapally, Kunnath House , Kuriachira (PO), Thrissur, Muthalamada1 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Sunny.C.A S/o Kochanthoni, Navilamthodu, Muthalamada, Meenkara Dam (PO) who expired on 02-11-2021 and that it has been reported to this office



that the persons named in the scheduled below are the legal heirs of the said late Sunny.C.A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sheeja Sunny	Wife	53
2	Brijith Miranda	Daughter	30
3	Alan David Sunny	Son	28

No: C2-2022/317/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Smt. Sheela.C, W/o (Late) Gopinath.N.P, Sreenatham, Chilambath House, Kakkayur, Koduvayur-II, Koduvayur2 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Sri. Gopinath.N.P, S/o Gopalankutty, 15/267, Sreenatham Veedu, Kakkayur, Koduvayur who expired on 03-06-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sri. Gopinath.N.P., that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sheela.C	Wife	57
2	Sreenath.C	Son	31
3	Sreepriya.C	Daughter	26

No: C2-2021/322/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Deepa.E, D/o Govindan.M, Gopikripa, Sri Moorthy Nagar, Kollengode, Kollengode2 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Smt. Indira.E, W/o Govindan.M, Gopikripa, Sri Moorthy Nagar, Kollengode who expired on 20-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Smt. Indira.E., that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the



Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Deepa.E	Daughter	43
2	Divya.E	Daughter	37

No: C2-2022/324/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Smt. Rema.P.S, W/o Ramachandran, Chirakkode House, Kakkayur (PO), Koduvayur2 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Sri . Ramachandran . V, S/o Vella, Chirakode, Kakkayur (PO) who expired on 09-11-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sri . Ramachandran . V., that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rema.P.S	Wife	56
2	Rakesh.R	Son	31
3	Rahul.R	Son	29
4	Ramya.R	Daughter	21



## Palakkad District

## Chittur Taluk

## NOTICE

No: C2-2022/363/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Sri . Baby.K.O, Pallikunnel House, Kayaradi (PO), Kairady Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Smt . Mary Mathew, W/o Baby.K.O, Pallikunnel House, Kayaradi (PO) who expired on 27-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Smt . Mary Mathew,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Baby.K.O	Husband	65
2	Bineethy Baby	Daughter	34
3	Bijo Baby	Son	32
4	Greeshma Baby	Daughter	30

No: C2-2022/376/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Sri . Jitheshbabu.D, S/o Devadas, Pulikkottil House, Devanganam, Tattamangalam, Tattamangalam Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Smt . Vinodini.K.B W/o Devadas.D, 26/202, Pulikkottil Devanganam House, Main Road, Tattamangalam (PO) who expired on 23-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Smt . Vinodini.K.B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jitheshbabu.D	Son	48



2	Kavitha.D	Daughter	43
3	Devanandan.S	Grand Son	11

No: C2-2022/422/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Smt. Velumani, W/o (Late) Sivaswami, Choondipulikkad, Chemmanampathy, Govindapuram, Muthalamada1 Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Sri. Sivaswamy, S/o Subhayya Koundar, Choondipulikkad, Chemmanampathy, Govindapuram (PO) who expired on 14-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sri. Sivaswamy,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Velumani	Wife	53
2	Pavithra.S	Daughter	28
3	Subadra.S	Daughter	27

No: C2-2021/7163/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Sri. Bharath Rathnakumar, Modanpadi Road, Kozhinjampara (PO), Valiyavallampathy Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Smt. Revathi Manohar, W/o Manoharan, Modanpadi Road, Kozhinjampara (PO), Valiyavallampathy, Palakkad who expired on 17-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Smt. Revathi Manohar, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bharath Rathnakumar	Brother	50
2	Anand Selvakumar Joseph Christopher	Brother	58
3	Amutha Manohar	Sister	60





No: C2-2022/548/9/200

01-02-2022

Notice is hereby given to all to whom it may be concern that Smt. Prema.K, Swathi Nilayam, Puthanthara, Nemmara, Nemmara Village, Chittur Taluk of Palakkad District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Sri. Ayyappan, S/o Narayanaswami, Swathi Nilayam, Nemmara (PO), Palakkad who expired on 02-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sri. Ayyappan, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Chittur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prema.K	Wife	42
2	Vijay.A	Son	26
3	Sangeetha.A	Daughter	24
4	Sowndharya.A	Daughter	22
5	Swathy.A	Daughter	10

